GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3998 TO BE ANSWERED ON 18.08.2025

BENEFICIARIES OF ESI SCHEME

3998. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of the number of beneficiaries covered under the ESI Scheme throughout the country;
- (b) the details of the total beneficiary base after coverage of all the districts of the country under the ESI scheme;
- (c)whether the Government proposes to cover workers under the ESI scheme in the unorganized sector including those establishments employing less than 10 employees and if so, the details thereof; and
- (d)if not, the time by which the final decision is likely to be taken in this regard?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Employees' State Insurance (ESI) Scheme framed under ESI Act, 1948 is applicable to all factories and establishments having ten or more employees, drawing wages up to Rs 21,000/- (Rs. 25,000/- for Persons with disability). As such, the Act does not apply to the unorganized sector. The number of beneficiaries covered under ESI Scheme as on 31st March, 2025 is 14,75,99,701 (provisional).

The Government has enacted Code on Social Security, 2020 with the goal to extend social security to all employees and workers with either in the organized or unorganized or any other sectors and for matters connected therewith or incidental thereto.
